

nurse but one lady health visitor, and one auxiliary nurse mid-wife or midwife. Indoor beds in a primary health centre are for emergency and maternity cases only. Maternity cases and female cases other than maternity cases are attended to by the auxiliary nurse midwife and the lady health visitor. The matter is however being re-examined keeping in view the special circumstances in these Islands.

Installation of Statues at Reserve Bank, New Delhi

2614. **Shri Lakhmu Bhawani** : Will the Minister of Finance be pleased to state :

(a) whether it is a fact that two statues of 'Yakshya' and 'Yakshyini' are to be installed at the gate of the Reserve Bank of India, New Delhi ;

(b) if so, when these will be installed there ; and

(c) the total expenditure involved therein ?

The Minister of Finance (Shri Sachindra Chaudhuri) (a) Yes.

(b) Shortly.

(c) About Rs. 3 lakhs.

Water Supply Scheme for Kundara in Kerala

2615. **Shri Vasudevan Nair** : Will the Minister of Health and Family Planning be pleased to state :

(a) whether Government have received any resolution from Kundara Panchayat in Kerala State requesting for sanction of the water supply scheme for the area ; and

(b) if so, the reaction of Government thereto ?

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) Yes.

(b) Kundara water supply scheme at an estimated cost of Rs. 4,34,800/- was

received from the Government of Kerala in May, 1966. The State Government who had requested that the scheme be approved under the rural phase of the National Water Supply and Sanitation Programme, were informed that Kundara had been classified in the 1961 Census report as urban and the water supply scheme of that town could not, therefore, be considered under the rural phase of the Programme. However, if the State Government desired to take up this scheme under the urban phase of the National Water Supply and Sanitation Programme, they might approve and execute it under the powers delegated to them.

The President of the Kundara Panchayat has been informed to pursue the matter with the Government of Kerala.

Committee of Artists for Decoration of Government Buildings

2616. **Shri Ram Harkh Yadav** : Will the Minister of Works, Housing and Urban Development be pleased to state :

(a) whether Government have reconstituted the committee for selection of Artists for the decoration of Government buildings ; and

(b) if so, the details thereof?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna) : (a) Yes.

(b) The Committee has been reconstituted as follows :

1. **Shri Prem Krishen**, Chairman
Secretary, Ministry of Works, Housing and Urban Development.

2. Shri A. N. Jha, Chief Member.
Commissioner, Delhi.
3. Dr. M. S. Randhawa, Member.
Chief Administrator,
Chandigarh.
4. Dr. Mulk Raj Anand,
Chairman, Lalit Kala Member.
Academy.
5. Under Secretary (Works), Secretary.
Ministry of Works,
Housing and Urban .
Development.

Approval of Unauthorised Colonies

2617. **Shri Yashpal Singh** : Will the Minister of **Works, Housing and Urban Development** be pleased to refer to the reply given to unstarred Question No. 474 on the 28th July, 1966 regarding unauthorised colonies in Delhi and State :

(a) the names of the 70 colonies which have not been regularised so far ; and

(b) when the Zonal Development Plans of the area are likely to be finalised by the Delhi Development Authority ?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna) : (a) A list is laid on the Table of the House. [Placed in Library: See No. LT-6816/66]

(b) Preparation of zonal development plans is already in hand. It is not possible to indicate the dates by which these plans will be finalised, as they have to pass through various stages before approval. It is however, expected that these plans would be finalised within about two years.

Regarding Ernakulam General Hospital

2618. **Shri Vasudevan Nair** : Will the Minister of **Health and Family Planning** be pleased to state :

(a) whether there is a proposal to build a new maternity ward of 200 beds in the Ernakulam General Hospital in Kerala State; and

(b) if so, when the construction of maternity ward is likely to be completed.

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) & (b). Yes. During the Fourth Plan.

Memorial to Shri Savarkar

2619. **Shri Hari Vishnu Kamath** :
Shri Hem Barua :
Shri Surendranath Dwivedy :
Shri Nath Pai :
Shri Ramachandra Ulaka :
Shri Dhuleshwar Meena :

Will the Minister of **Works, Housing and Urban Development** be pleased to refer to the reply given to Starred Question No. 1007 on the 6th April, 1966 and state:

(a) whether the examination of the suggestions to build a memorial to Shri Vinayak Damodar Savarkar has been concluded; and

(b) if so, the result thereof?

The Minister of Works, Housing and urban development (Shri Mehr Chand Khanna) : (a) and (b). Some suggestions to install a statue of Shri Savarkar in the Capital were received. Those who had made suggestions were informed that if a specific proposal were made, supported by an assurance to bear all the expenditure involved, it would be placed for consideration before the Committee for Installation of Statues in a Delhi. No such proposal has been received.

Tax Relief to Industrial Units

- 2620 **Shri N. R. Laskar** :
Shri Liladhar Kotoki :
Shri Onkar Lal Berwa :
Shri Basumatari :
Shri Buta Singh :

Will the **Minister of Finance** be pleased to state :

(a) whether Government propose to